

1990-91. The fiscal deficit was 7.7% to GIP in 1993-94 mainly due to slower pace of industrial recovery which led to short fall in revenue receipt and various expenditures had also exceeded the budget estimates. In 1994-95 (RE) fiscal deficit was 6.2% of GIP against the budget target of 6% if the additional small savings loans passed on to the States due to larger collections are excluded. Government would endeavour to restrict the fiscal deficit in the current year to 5.5% of GIP by maximising revenues as and containing expenditure.

पूँजी बाजार से धन जुटया जाना

*231. श्री अनन्तराय देवशंकर दवे: क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पर्यटन विभाग ने चालू वर्ष के दौरान पूँजी बाजार से धन जुटाने का प्रयास किया है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या इस प्रयोजनार्थ निर्धारित लक्ष्य प्राप्त कर लिये जाने की संभावना है;

(घ) यदि नहीं, तो इसके क्या कारण हैं; और

(ङ) पूँजी बाजार से धन किन प्रयोजनों हेतु जुटया जा रहा है?

नागर विमानन और पर्यटन मंत्री (श्री गुलाम नबी आज़ाद): (क) जी, नहीं।

(ख) से (ङ) प्रश्न नहीं उठता।

Efforts to Expand Network of T.V. Stations

*232. SHRI V. NARAYANASAMY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what percentage of total area of the country is now covered by Doordarshan (by its high and low power transmitters put together); and

(b) the efforts being made to expand the network of T.V. stations over the rest of the country, particularly the hilly and inaccessible areas?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI P.A. SANGMA): (a) An estimated 68.4% area of

the country is presently covered by Doordarshan network.

(b) With a view to further augment terrestrial service in hitherto uncovered areas, including hilly and inaccessible areas, 55 TV transmitters of varying powers are presently under implementation/envisaged to be set up in the country, by the end of Eighth Plan, depending on availability of resources and other infrastructural facilities required for the purpose. On commissioning of these projects, terrestrial TV service is expected to be available to an estimated 83.2% area of the country.

Satellite based network system for Airports

*233. SHRI B.K. HARIPRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal under consideration to set up a satellite-based national network system of airports in India;

(b) whether it is being implemented on a built-operate-transfer basis;

(c) whether there is any overseas investors or Indian corporate houses willing to fund this scheme and if so, the details thereof; and

(d) by when Government expect this system to be fully operational?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

(d) First phase of this network system, involving transfer of all landbased direct speech circuit/teleprinter circuits to satellite linked network, is expected to be operational by December, 1997.

Proposal for writing-off loans worth Rs. 2100 crores

*234. SHRI RAHASBIHARI BARIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government of Orissa has

asked Centre to Write off loans worth Rs. 2100 crores;

(b) if so, Government's reaction thereto;

(c) whether the entire amount is proposed to be written off; and

(d) if not, to what extent and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRA SHEKHAR MURTHY): (a) Yes Sir.

(b) to (d) As per the recommendation of the Tenth Finance Commission which has already been approved by the Government, 5% of the repayment due with respect to fresh Central loans given during 1989-95 and outstanding on 31st March, 1995 shall be waived off. Debt relief to Orissa during the period of the Tenth Finance Commission i.e. 1995-2000, as assessed by the Tenth Finance Commission would be Rs. 17.50 crores. In addition Centre would also write off debt equivalent to the debt retired by the State by utilising the disinvestment proceeds of its Public Enterprises subject to a ceiling of 20% of State's equity in Public Enterprises as on 31st March, 1995. The State would also be eligible for debt relief under the scheme of debt relief linked with fiscal performance of the State as recommended by the Tenth Finance Commission vide para 12.38 of its Reports. Twice the percentage improvement of the ratio of revenue receipts (including devolution and grants from the Centre) to total revenue expenditure in a given year with the average of corresponding ratio in the three preceding years of repayment pertaining to fresh Central loans to States during 1989-95 and as outstanding on 31st March, 1995 would be written off. The loan waiver to the Government of Orissa during 1995-2000 would be covered by the Award of the Tenth Finance Commission.

घरेलू बचत की दर

*235. श्री राम जेटमलानी:

श्रीमती सुचना स्वराज:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 21 नवम्बर,

1995 के दैनिक "द हिन्दुस्तान टाइम्स" में "प्लैनर्स वार्न एगैस्ट फ्रेश बी.ओ.पी. क्राइसिस" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या गत वर्षों में देश में घरेलू बचत की दर में निरन्तर कमी होती रही है;

(ग) यदि नहीं, तो वर्ष 1992-93, 1993-94 और 1994-95 में घरेलू बचत की दरें कितनी-कितनी थीं;

(घ) क्या सरकार ने आठवीं पंचवर्षीय योजना के अन्त तक घरेलू बचत की दर के संबंध में कोई लक्ष्य निर्धारित किया है; और

(ङ) यदि हां, तो इस लक्ष्य को प्राप्त करने हेतु इस समय सरकार का अनुमान क्या है?

वित्त मंत्रालय में राज्य मंत्री (श्री देबीप्रसाद पॉल):

(क) जी हां।

(ख) और (ग) केन्द्रीय सांख्यिकी संगठन के पास उपलब्ध आंकड़ों के अनुसार, चालू बाजार कीमतों पर सकल घरेलू उत्पाद के प्रतिशत के रूप में अभिव्यक्त सकल घरेलू बचतें 1992-93 और 1993-94 में क्रमशः 20 प्रतिशत और 20.2 प्रतिशत थीं। 1994-95 के लिए सकल घरेलू बचतों के अनुमान उपलब्ध नहीं हैं।

(घ) और (ङ) आठवीं योजना अवधि के लिए सकल घरेलू उत्पाद के 21.6 प्रतिशत की औसत घरेलू बचत दर की परियोजित दर की तुलना में आठवीं पंचवर्षीय योजना (1992-97) के पहले दो वर्षों के दौरान सकल घरेलू उत्पाद के प्रतिशत के रूप में अभिव्यक्त सकल घरेलू बचतों की औसत दर 20.1 प्रतिशत आंकी गई है।

Telecast time earmarked for Bengali Programmes

*236. SHRI ASHOK MITRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the proportion of the total telecast time in Doordarshan I and II channels earmarked for telecast of programmes in Bengali;

(b) the proportion of total time allocated for broadcast of news in Bengali through these two channels; and

(c) whether the content of all programmes telecast through these channels, including the reporting of news, is required to be vetted by the authorities in New Delhi?

THE MINISTER OF INFORMATION